

[Shri Hannan Mollah]

assistance, the DVC system has remained incomplete and actual flood cushion available at present is very very limited.

Four multipurpose dams have been constructed in first phase. But little progress has been made in the other phases to constructed four more dams.

The lower Damodar Drainage Scheme has already been prepared and submitted to the Ganga Flood Control Board. Together with undertaking a serious review of the whole DVC system, the Lower Damodar Drainage Scheme should be cleared by the Planning Commission at an early date to save the lives, crops and property of millions of people of districts of Howrah, Hooghly and Midnapur of West Bengal.

The Central Government is urged to look into the matter and approve the Lower Damodar Drainage Scheme at an early date and provide all necessary assistance in the matter.

- (v) Need to complete the remaining work on Chukka Project to provide power to North Bihar

श्रीमती माधुरी सिंह (पूर्णिया) : मान्यवर, पूर्णिया जिला सीमावर्ती एवं औद्योगिक रूप से पिछड़ा हुआ जिला है। इसको ध्यान में रखते हुए कुछ दिन पहले केन्द्र द्वारा नेशनल हाइड्रो पावर इलेक्ट्रिकल्स कोरपोरेशन भूटान सरकार से विद्युत गृह की स्थापना का कार्य शुरू किया गया। इस चुक्का प्रोजेक्ट से 60 मेगावाट बिजली प्राप्त होने वाली है। एन० एच० पी० ई० सी० ने जिला में अपना कार्य पूरा कर कर लिया है जो अपने समय से ही पूरा हो गया है। बाकी कार्य केन्द्र सरकार से होता है। मेरी भारत सरकार से अनुरोध है कि जल्द से जल्द इसको पूरा करने के आदेश

प्रदान करें जिससे पूरे उत्तर बिहार की बिजली की पूरी सुविधा मिल सके और इस से बहुत तरह की समस्याएँ हल हो सकें।

- (vi) Need to implement the self-employment scheme on a continual basis

SHRI MADHAVRAO SCINDIA (Guna) : Sir, before I raise the matter under Rule 377, I would like to submit that I had also suggested earlier that immediately after the zero hour, matters under rule 377 should be taken up otherwise we have to wait for two to two and a half hours. Members at the introduction stage of the Bill do not stick to rules and it takes a long time. For matters under Rule 377, the Members cannot depart from the text and it does not take much time.

MR. DEPUTY - SPEAKER : That can only be done by the Rules Committee.

SHRI MADHAVRAO SCINDIA : Kindly bring it up to the Rules Committee.

MR. DEPUTY-SPEAKER : I will do that.

SHRI MADHAVRAO SCINDIA : The Prime Minister, Shrimati Indira Gandhi in her Independence Day address to the nation last year, had announced the launching of the self-employment scheme assuring jobs for at least 2.5 lakh unemployed educated youths in one year. The nationalised banks have done a commendable job by disbursing Rs. 360 crores under the Scheme to almost achieve the target of 2.5 lakh beneficiaries.

However, some banks having fulfilled their quota, have stopped giving loans under this Scheme and have thus brought it to a halt. It is also found that most of the loans that were given went to beneficiaries residing in urban areas.